AUGUST 5, 1980

[Shri Vasant Sathe]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1976-77. [Placed in Library. See No. LT-1206/801.
- (2) (i, A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New for the year 1977-78 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1977-78. [Placed in Library. See No. LT-1207/80].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1978-79 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute, for the year 1978-79.
- (4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1), (2) and (3) above. [Placed in Library. See No. LT-1208/801.

12.34 hrs.

MATTERS UNDER RULE 377

(i) NEED FOR REMOVAL OF EXPORT DUTY ON TURMERIC AND GINGER AND BAN ON IMPORT OF NUTMUC, CLIVES AND COCOA,

SHRI GEORGE JOSEPH MUN-DACKAL (Muvattupuzha): Speaker, Sir, the prices of turmeric, ginger nutmug, cloves and cocoa have crashed to 30 per cent within three years. Alleppy finger (Kerala variety of turmeric) is cultivated only for exporting. The price of that variety has crashed from Rs. 8 per kg. to Rs. 2 per kg. Still the export duty on turmeric is more than 100 per cent. To save the poor and marginal cultivators of turmeric and ginger, I request the hon. Commerce Minister to remove all the export duty of turmeric and ginger and give some incentive to the helpless farmers at the earliest.

As the prices of nutmug, cloves and cocoa have gone down to one-third of the price within three years, I request the hon. Commerce Minister to ban immediately the import of nutmug, cloves and cocoa and protect the interest of this long term cash crop farmers.

- (ii) LATE RUNNING OF K. K. EXPRESS AND OTHER SUPER FAST TRAINS
- **SHRI V. S. VIJAYARAGHAVAN (Palghat): Sir, late running of trains has become a regular feature these days. Either due to disturbance created by the miscreants or due to the indifference of the railway authorities, the travelling public is put to a lot of inconvenience. A superfast train like the K. K. Express runs late by 5 to 6 hours almost regularly. The railway officials have become indifferent to the trains running late and the miseries caused to the passengers would cite just one example to show to what extent they have become indifferent. On 30th July. I was travelling in the Delhi bound K. K. Express-When the train reached Karavadi, a railway station in Andhra Pradesh, about 100 people collected there and started pelting stones at the train. The driver stopped the train. person was injured. They would not allow the train to move unless their demands were met On asking them as to what their demands were, they could not give any satisfactory reply.

^{**}The original speech was delivered in Malayalam.

However, they continued detaining the train. I assured them, as a Member of Parliament, to raise their demand with the hon. Minister. But unorganised and leaderless as they were, they did not pay any heed to my pleadings. An hon, lady Member of Rajya Sabha was also travelling along with The strangest thing in all this was the total indifference shown by the station authorities in dealing with the matter. They did not think it necessary to intervene and settle the matter either way. The result was that the train could leave only afer two hours and it reached Delhi five hours late. Had the station authorities intervened in time, the passengers would not have had to wait for 2 long hours under miserable conditions. This is only one of many such instances. The law and order in the railways is in a bad shape.

I, therefore, request the hon. Railway Minister to gear up the administration and take immediate steps to end the late running of the K. K. Express and improve the law and order situation in the railways.

(iii) PROPOSED AUCTION OF TWO PLOTS OF LAND BY THE DELHI DEVELOPMENT AUTHORITY ON 5TH AUGUST, 1980.

SHRI RAM JETHMALANI (Bombay North West): Sir, the Delhi Development Authority is auctioning on 5th August, 1980 two plots of land. Some property speculators have devised a scheme to acquire them. Advertisements by them have been publicly issued and have been appearing in newspapers for some time. It is proposed to construct commercial tenements on these plots and put them through a series of sales involving exhorbitant prices to ultimate genuine buyers and huge profits to the intermediaries.

The advertisements assure the buyers appreciation in prices. A sample is enclosed.

The scheme 1s highly speculative. How the advertisers have convinced

themselves that the plots will be knocked down to them at the proposed auction is itself a matter of some concern. The scheme, if carried out, will push up prices beyond tolerable limits.

The D.D.A. ought to have embarked upon construction of its own. It could have sold the tenements to genuine users at reasonable prices. Instead it has allowed itself to fall into the trap of profiteers and speculators.

The proposed auction must be called off and the whole matter re-examined in the light of public criticism and national good.

(Interruptions)

(iv) STEPS TO SAVE SEVERAL VILLAGES IN GORAKHPUR LISTRICT FROM FLOODS.

श्री महावीर प्रसाद (वांसगांव) : ग्रध्यक्ष महोदय, मैं निम्नलिखित ग्रीवलम्बनीय लोक महत्व के विषय की ग्रोर माननीय मन्नी जी का ध्यान ग्राकित करना चाहता हैं:—

"गोरखपुर जनपद में गडक, राप्ती, रोहिणी, गोरी, कुन्नाने तथा घाघरा नदियों के प्रचण्ड बाढ से मैकडों गांव के लोग ग्रत्यधिक पीडित हैं, विशेष-कर राष्ती गोरी, वृज्ञानो तथा घाष्टरा निंदयों की बार से वासंगाव निर्वाचन क्षेत्र के काफी गान बरबाद हो गये है। इस बाह के कारण फसल, जानवर, जानमाल श्रीर जमीन का काफी नुकमान हम्रा है। नदियों के किनारे सैंगडों मकान गिर गये है और हजारों लोग बेघरबार हो गये है। इस भयकर नकसान को देखते हुए सरमार को चाहिए कि उन लोगो को विशेष स्विधा दे। एक केन्द्रीय दल को बाह पीडित क्षेत्रों का दौरा करना चाहिए ताकि वह नकसान का श्रनमान लगा गके और अग्रिम सुरक्षा महागता तुरन्त मन्जर कर सके। सरकार को इस क्षेत्र मे वराबर भ्राने वाली बाढों को रोकने के लिए विशेष कदम उठाने चाहिए । उक्त निदयों के दोनों श्रोर जो तटबन्ध है उन को शीध से शीध ऊंचा करना चाहिए, विशेष कर राप्ती नदी के किनारे सिहोडवा सरार गजपूर गाव के पाम पक्का ठोकर शीध्र बनवाना चाहिए वरना यदि वहां पक्के तटबन्ध नही बनाये गये तो सैकड़ो गाय बाद से बह जायेगे। मरकार को चाहिए कि बाद के बाद जो महामारी फैलेगी उस की रोकथाम के लिए भी अभी से पर्याप्त कदम उठाये। ग्रन नेन्द्रीय गरकार से निवेदन है कि गौरखपुर जनपद को बाद की विभीषिका से बचाने के लिए विशेष सहायता करे।